GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 172
(To be answered on the 2\textsuperscript{nd} February 2023)

FACILITIES AT ROURKELA AIRPORT

172. SHRI BHARTRUHARI MAHTAB

Will the Minister of CIVIL AVIATION (a) the facilities and amenities made available at Rourkela airport after starting of operations at the airport; (b) whether the Government proposes to increase the length and strengthen the runway to accommodate aircraft of more passenger capacities and if so, the details thereof; (c) whether the Government proposes to expand the terminal building and increase the space for passenger lounge and provide more ease/comfort/facilities and if so, the details thereof; and (d) the details of the availability of adequate land at Rourkela airport, timeline of work to extend the runway including the expansion of the terminal building?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

(a): The Rourkela airport is licensed for Code 2C Visual Flight Rules (VFR) operations. The facility for operation of ATR-72 aircraft, terminal building of 650 sqm, Air Traffic Control building with Communication, Navigation and Surveillance facilities, Precision Approach Path Indicator (PAPI), Non-directional beacon, Runway End safety Area 90m x 60m at both ends, Apron with two parking bays for ATR-72 type of Aircraft, reserved lounge, wheelchair assistance, Child Care Room etc. is available at the airport.

(b) to (d): The upgradation/extension of existing airports depends on various factors like traffic demand, commercial viability, socio-economic considerations, availability of land free from all encumbrances etc. Presently, no land is available at Rourkela airport for extension of runway. However, Airports Authority of India has taken up the expansion of the terminal building at the airport from 350 sqm to 650 sqm and the same has been
completed on 15.12.2022.

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